

Gujarat Private Universities (Amendment) Act, 2012

12 OF 2012

[11 April 2012]

CONTENTS

1. Short title and commencement

2. Amendment of Schedule to Guj. 8 of 2009

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AN ACT

further to amend the Gujarat Private Universities Act, 2009.

WHEREAS the Bhandari CharitableTrust, Ahniedabad and the Rai Foundation, New Delhi have applied to trie State Government under the provisions of the Gujarat Private Universities Act, 2009 to establish Private Universities in the State;

AND WHEREAS the said applications have been scrutinised bythe Scrutiny Committee and on the report of Scrutiny Committee, the State Government has issued the letter of intent to the respective sponsoring bodies for establishment of the Private University;

A N D WHEREAS the State Government is satisfied that the sponsoring bodies have complied with the conditions of letter of intent as provided in section 10 of the said Act and have also established the Endowment Fund as per the letter of intent;

NOW, THEREFORE, the Governmentof Gujarat, in accordance with the provisions of section 10 of the said Act, establishes the institutions specified in column 2 of the Schedule as the Private University of the aforesaid sponsoring bodies, by the name, location and jurisdiction as specified in column 4 of the Schedule.

It is hereby enacted in the Sixty-third Year of the Republic of India as follows:-

<u>1.</u> Short title and commencement :-

(1) This Act may be called the Gujarat Private Universities

(Amendment) Act, 2012.

(2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

2. Amendment of Schedule to Guj. 8 of 2009 :-

In the principal Act, in the Schedule, after entry at serial No. 8, the following entries stall be inserted, namely:-

| Sr. No. | Name aad Address of the Private Univsrsity. | Details of Registration and Registration Number | Sponsoring Body |
|------------|--|---|--|
| 1 | 2 | 3 | 4 |
| "9 | Indus University, Ahmedabad. | Trust Registration - Ahmedabad, No. E-6844, Ahmedabad (under the Bombay Public Trusts Act, 1950). | Bhandari Charitable Trust, A-1, Skylark Apartment, Satellite Road, Satellite, Ahmedabad-380015. |
| 10 | Rai University, Ahmedabad. | Trust Registration -New Delhi, No. 5539 of Dated 01/08/1996. | Rai Foundation, A- 41.MCIE, Mathura Road, New Delhi-110044.". |